

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**  
**VC AND PHYSICAL (HYBRID) MODE**

ITEM No. 01  
IA (IB) No. 187/CB/2024, IA (IB) No. 188/CB/2024  
CP (IB) No. 29/CB/2022

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Canara Bank

.....Applicant

V/S

Grids Steel & Alloys Ltd.

....Respondent

**Order delivered on 18/07/2024**

**Coram:**

Shri Deep Chandra Joshi, Hon'ble Member(J)

Shri Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicants

Mr. Saswat Kumar Acharya, Adv.

Mr. Abhijeet Agarwal, Adv.

For the Respondent

**ORDER**

**IA (IB) No. 188/CB/2024**

Ld. Counsel Mr. S.K. Acharya appeared for the Resolution Professional. This is an application filed under Rule 11 of NCLT Rules, 2016 for urgent hearing of IA (IB) No. 187/CB/2024. IA (IB) No. 187/CB/2024 taken for hearing today, hence, IA (IB) No. 188/CB/2024 is disposed of.

**IA (IB) No. 187/CB/2024**

Ld. Counsel Mr. S.K. Acharya appeared for the Resolution Professional. RP is directed to send formal notice to all the respondents. List the matter on 01.08.2024.



**Kaushalendra Kumar Singh**  
**Member (Technical)**



**Deep Chandra Joshi**  
**Member (Judicial)**